

Kerala Gazette No. 42 dated 23rd October 2018.

PART I

Section i



GOVERNMENT OF KERALA

Law (Legislation-Publication) Department

NOTIFICATION

No. 21888/Leg.Pbn.2/2017/Law.

Dated, Thiruvananthapuram, 24th October 2017.

The following Act of Parliament published in the Gazette of India, Extraordinary, Part II, Section I dated the 24th, day of March, 2017 is hereby republished for general information. The Bill as passed by the Houses of Parliament received the assent of the President of India on the 24th day of March, 2017.

By order of the Governor,

B. G. HARINDRANATH,
Law Secretary.

MINISTRY OF LAW AND JUSTICE**(Legislative Department)**

New Delhi, the 24th, March 2017/Chaithra 3, 1939 (Saka).

The following Act of Parliament received the assent of the President on the 24th March, 2017, and is hereby published for general information:—

THE APPROPRIATION (No. 2) ACT, 2017

(ACT No. 5 OF 2017)

AN

ACT

[24th March, 2017.]

to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 2016-17.

BE it enacted by Parliament in the Sixty-eighth year of the Republic of India as follows:—

1. *Short title.*—This Act may be called the Appropriation (No. 2) Act, 2017.

2. *Issue of Rs. 1135055,69,00,000 out of the Consolidated Fund of India for the financial year 2016-17.*—From and out of the Consolidated Fund of India there may be paid and applied sums not exceeding those specified in column 3 of the Schedule amounting in the aggregate to the sum of eleven lakh thirty-five thousand fifty five crore and sixty-nine lakh rupees towards defraying the several charges which will come in course of payment during the financial year 2016-17 in respect of the services specified in column 2 of the Schedule.

3. *Appropriation.*—The sums authorised to be paid and applied from and out of the Consolidated Fund of India by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the said year.

THE SCHEDULE
(See Sections 2 and 3)

(1)	(2)	(3)		
		<i>Sums not exceeding</i>		
<i>No. of Vote</i>	<i>Services and purposes</i>	<i>Voted by Parliament</i>	<i>Charged on the Consolidated Fund</i>	<i>Total</i>
		<i>Rs.</i>	<i>Rs.</i>	
1	Department of Agriculture, Co-operation and Farmers Welfare	Revenue 5233,96,00,000 Capital 22,21,00,000	5233,96,00,000 22,21,00,000
2	Department of Agricultural Research and Education	Revenue 3,00,000	..	3,00,000
3	Department of Animal Husbandry, Dairying and Fisheries	Revenue 2,00,000	..	2,00,000
4	Atomic Energy	Revenue 298,87,00,000 Capital 1124,03,00,000	298,87,00,000 1124,03,00,000
5	Ministry of Ayurveda, Yoga and Naturopathy, Unani, Siddha and Homoeopathy (AYUSH)	Revenue 3,00,000 Capital 5,00,00,000	3,00,000 5,00,00,000

6	Department of Chemicals and Petrochemicals	..	Revenue	39,00,000	..	39,00,000
7	Department of Fertilisers	..	Revenue	2,00,000	..	2,00,000
8	Department of Pharmaceuticals	..	Revenue	2,00,000	..	2,00,000
		..	Capital	100,00,00,000	..	100,00,00,000
9	Ministry of Civil Aviation	..	Revenue	1,00,000	..	1,00,000
		..	Capital	69,07,00,000	..	69,07,00,000
10	Ministry of Coal	..	Revenue	195,36,00,000	..	195,36,00,000
11	Department of Commerce	..	Revenue	4,00,000	..	4,00,000
		..	Capital	6,00,00,000	..	6,00,00,000
12	Department of Industrial Policy and Promotion	..	Revenue	1,00,000	..	1,00,000
13	Department of Posts	..	Revenue	150,41,00,000	3,08,00,000	153,49,00,000
		..	Capital	1,00,000	..	1,00,000
14	Department of Telecommunications	..	Revenue	3440,46,00,000	4,27,00,000	3444,73,00,000
		..	Capital	1,00,000	..	1,00,000
15	Department of Electronics and Information Technology	..	Revenue	97,62,00,000	..	97,62,00,000
		..	Capital	1,00,000	..	1,00,000
16	Department of Consumer Affairs	..	Revenue	3502,60,00,000	..	3502,60,00,000

(1)	(2)	(3)		
		<i>Sums not exceeding</i>		
<i>No. of Vote</i>	<i>Services and purposes</i>	<i>Voted by</i>	<i>Charged</i>	<i>Total</i>
		<i>Parliament</i>	<i>on the</i>	
		<i>Rs.</i>	<i>Consolidated</i>	<i>Rs.</i>
			<i>Fund</i>	
17	Department of Food and Public Distribution	14,26,00,000	2,32,00,000	16,58,00,000
		1,00,000	..	1,00,000
18	Ministry of Corporate Affairs	5,37,00,000	..	5,37,00,000
19	Ministry of Culture	3,00,000	..	3,00,000
20	Ministry of Defence (Misc.)	1052,72,00,000	1,45,00,000	1054,17,00,000
		3,00,000	77,00,00,000	77,03,00,000
21	Defence Pensions	3292,94,00,000	36,00,000	3293,30,00,000
22	Defence Services (Revenue)	5551,91,00,000	..	5551,91,00,000
23	Capital Outlay on Defence Services	1,00,000	2,46,00,000	2,47,00,000
24	Ministry of Development of North Eastern Region	92,90,00,000	..	92,90,00,000
25	Ministry of Drinking Water and Sanitation	1,00,000	..	1,00,000

27	Ministry of Environment, Forests and Climate Change	..	Revenue	11,91,00,000	..	11,91,00,000
28	Ministry of External Affairs	..	Revenue	1,00,000	..	1,00,000
29	Department of Economic Affairs	..	Revenue	5889,22,00,000	..	5889,22,00,000
			Capital	2,00,000		2,00,000
30	Department of Financial Services	..	Revenue	1,00,000	..	1,00,000
			Capital	3586,38,00,000		3586,38,00,000
	CHARGED.— <i>Interest Payments</i>	..	Revenue	..	1112,35,00,000	1112,35,00,000
32	Transfers to States	..	Revenue	3000,00,00,000	..	3000,00,00,000
	CHARGED.— <i>Repayment of Debt</i>	..	Capital	..	1085437,69,00,000	1085437,69,00,000
36	Indian Audit and Accounts Department	..	Revenue	15,00,00,000	..	15,00,00,000
37	Department of Revenue	..	Revenue	7,02,00,000	..	7,02,00,000
			Capital	1,00,000		1,00,000
38	Direct Taxes	..	Revenue	280,17,00,000	..	280,17,00,000
39	Indirect Taxes	..	Revenue	280,00,00,000	..	280,00,00,000
41	Ministry of Food Processing Industries	..	Revenue	92,96,00,000	..	92,96,00,000
42	Department of Health and Family Welfare	..	Revenue	1448,47,00,000	..	1448,47,00,000
			Capital	1,00,000	..	1,00,000
43	Department of Health Research	..	Revenue	2,00,000	..	2,00,000
44	Department of Heavy Industry	..	Revenue	623,15,00,000	..	623,15,00,000

(1) <i>No. of Vote</i>	(2) <i>Services and purposes</i>	(3) <i>Sums not exceeding</i>		
		<i>Voted by Parliament</i>	<i>Charged on the Consolidated Fund</i>	<i>Total</i>
		<i>Rs.</i>	<i>Rs.</i>	<i>Rs.</i>
46	Ministry of Home Affairs	Capital 400,02,00,000	..	400,02,00,000
48	Police	.. Revenue 209,06,00,000	..	209,06,00,000
50	Ministry of Housing and Urban Poverty Alleviation	.. Revenue 965,08,00,000	..	965,08,00,000
51	Department of School Education and Literacy	.. Revenue 2,00,000	..	2,00,000
52	Department of Higher Education	.. Revenue 5,00,000	..	5,00,000
53	Ministry of Information and Broadcasting	.. Revenue 11,21,00,000	..	11,21,00,000
54	Ministry of Labour and Employment	.. Revenue 57,36,00,000	..	57,36,00,000
		.. Revenue 1,00,000	..	1,00,000

56	Law and Justice	..	Revenue	2,00,000	..	2,00,000
58	Ministry of Micro, Small and Medium Enterprises	..	Revenue	1697,90,00,000	..	1697,90,00,000
59	Ministry of Mines	..	Revenue	1,00,000	..	1,00,000
60	Ministry of Minority Affairs	..	Revenue	1,00,000	..	1,00,000
61	Ministry of New and Renewable Energy	..	Revenue	1,00,000	..	1,00,000
67	Ministry of Planning	..	Revenue	1,00,000	..	1,00,000
68	Ministry of Power	..	Revenue	585,90,00,000	..	585,90,00,000
		..	Capital	296,26,00,000	..	296,26,00,000
70	Lok Sabha	..	Revenue	..	15,00,000	15,00,000
74	Ministry of Road Transport and Highways	..	Revenue	2041,41,00,000	..	2041,41,00,000
		..	Capital	1,00,000	..	1,00,000
75	Department of Rural Development	..	Revenue	898,98,00,000	..	898,98,00,000
77	Department of Science and Technology	..	Revenue	2,00,000	..	2,00,000
78	Department of Scientific and Industrial Research	..	Revenue	1,76,00,000	..	1,76,00,000
80	Ministry of Shipping	..	Revenue	30,05,00,000	..	30,05,00,000
		..	Capital	28,37,00,000	..	28,37,00,000
81	Ministry of Skill Development and Entrepreneurship	..	Revenue	1,00,000	..	1,00,000

(1)	(2)	(3)		
		<i>Sums not exceeding</i>		
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		<i>Parliament</i>	<i>on the</i>	
		<i>Rs.</i>	<i>Consolidated</i>	<i>Rs.</i>
			<i>Fund</i>	<i>Rs.</i>
82	Department of Social Justice and Empowerment	Revenue	30,45,00,000	30,45,00,000
83	Department of Empowerment of Persons with Disabilities	Revenue	3,00,000	3,00,000
84	Department of Space	Revenue	299,14,00,000	299,14,00,000
		Capital	1,00,000	1,00,000
85	Ministry of Statistics and Programme Implementation	Revenue	1,00,000	1,00,000
86	Ministry of Steel	Revenue	200,00,00,000	310,00,00,000
87	Ministry of Textiles	Revenue	4,00,000	4,00,000
88	Ministry of Tourism	Revenue	1,00,000	1,00,000

89	Ministry of Tribal Affairs	..	Revenue	1,51,00,000	121,17,00,000	122,68,00,000
90	Andaman and Nicobar Islands	..	Revenue	620,43,00,000	..	620,43,00,000
		..	Capital	9,00,000	..	9,00,000
91	Chandigarh	..	Revenue	30,96,00,000	..	30,96,00,000
92	Dadra and Nagar Haveli	..	Revenue	58,10,00,000	..	58,10,00,000
		..	Capital	2,00,000	..	2,00,000
93	Daman and Diu	..	Capital	3,00,00,000	..	3,00,00,000
94	Lakshadweep	..	Revenue	1,00,000	..	1,00,000
95	Ministry of Urban Development	..	Revenue	1,00,000	..	1,00,000
		..	Capital	5,00,000	1,60,00,000	1,65,00,000
96	Ministry of Water Resources, River Development and Ganga Rejuvenation	..	Revenue	6,01,00,000	40,00,000	6,41,00,000
		..	Capital	1,00,000	..	1,00,000
97	Ministry of Women and Child Development	..	Revenue	217,20,00,000	..	217,20,00,000
98	Ministry of Youth Affairs and Sports	..	Revenue	2,00,000	..	2,00,000
	Total			48181,39,00,000	1086874,30,00,000	1135055,69,00,000